## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

| No.HCM. | HII/04/2015/ |  |
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Dated, Shillong the 19th December 2018

It is notified to all concerned that the SINGLE BENCH of Hon'ble Mr. Justice S.R. Sen shall not sit today i.e. 19<sup>th</sup> December 2018 and cases listed in Court No. 2 shall be taken up on 20<sup>th</sup> December 2018 in Court No. 2.

By order,

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REGISTRAR (JUDL.)

Memo No.HCM.III/04/2015/ 1836- A

Dated, Shillong the 19th December 2018

Copy for information to: -

- 1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The Advocate General, High Court of Meghalaya, Shillong.
- 5. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. President / Secretary, High Court Bar Association, Shillong.
- 7. President / Secretary, Shillong Bar Association, Shillong.
- 8. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 9. Notice Board.
- 10. Office File.

REGISTRAR (JUDL.)